NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 491/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2017

NAME OF THE PARTIES:

Lafarge India Ltd.

V/s

Bharat Infrastructure And Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

TCP 491/I&BP/NCLT/MB/MAH/2017

None present.

List this matter on 25.9.2017 with a direction to the Petitioner to appear on next date of hearing, failing which this Petition will be dismissed for default.

B.S.V. PRAKASH KUMAR Member (Judicial)